

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.8255/2014

JAIPRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.
(Prayer for interim relief and office report)

Respondent(s)

WITH

C.A. No. 8256/2014
(With Interim Relief and Office Report)

C.A. No. 8257/2014
(With Office Report)

C.A. No. 8258/2014
(With Interim Relief)

C.A. No. 8259-8266/2014
(With Interim Relief)

C.A. No. 8267-8271/2014
(With appln.(s) for amendment of appeal and Interim Relief & office report)

C.A. No. 8272/2014
(With Interim Relief)

C.A. No. 9086/2014
(With appln.(s) for exemption from filing O.T. and appln.(s) for exemption from filing c/c of the impugned judgment and Interim Relief)

C.A. No. 9087-9089/2014
(With appln.(s) for exemption from filing O.T. and Office Report)

C.A. No. 10696/2014
(With Office Report)

Date : 09/03/2015 These appeals were called on for hearing today.

CORAM :

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.03.11

HON'BLE MR. JUSTICE ANIL R. DAVE

16:57:39 IST

HON'BLE MR. JUSTICE AMITAVA ROY

Reason:

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For Appellant(s)

Ms. Sharmila Upadhyay, Adv.

Mr. Rohit Sthalekar, Adv.
Mr. Avi Tandon, Adv.
Mr. Gaurabh Sharma, Adv.
For Ms. Rashmi Singh, Adv.

Mr. Gaurav Jain, Adv.
Ms. Abha Jain, Adv.

Mr. Abhishek Sharma, Adv.

For Respondent(s)

Mr. Vinay Garg, Adv.
Mr. Tanmay Agarwal, Adv.
Mr. Upendra Mishra, Adv.
Mr. Uday Singh, Adv.

Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Pradeep Misra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Letters have been circulated by the learned counsel for the respondents, including the State of U.P., seeking adjournment for filing counter affidavits.

Counter affidavits may be filed within four weeks from today.

Rejoinder affidavit, if any, may be filed within four weeks from today.

List the matters on 1st May, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar